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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 942/2012 IA.No. 515/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name of the Company Under Section		Yashdeep Trexim Pvt.Ltd -Versus- Rainey Park Suppliers Pvt.Ltd & Ors 397/398		
No. Representa		nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
Sankas	mit kon Ray sh Baneoye m.S. Sankan b Mullick,	Aby (C	Tetifiones (	Laret Santa
Asit Asin Swap	ca Kanodia, esh Saulaer, ndam Das, ndam Das, ma Chambey, A Dos, Adv. Trivodi, Alv.	Adv Adv Adv Respon	dent no. 1.	Jan 4/12/2017
AR	VIRBAN RAY, IF ALI, Adv	Adv 3 Resp. 2,	, 3, 4	A-A4 Ar. 14/12/201
		mar Mika Za	Resp 17	Å.

## ORDER

Ld. Counsel for the petitioner and the respondent nos.

1, 2, 3, 4 and 17 are present.

In this case C.P. No. 942/2012 has already been fixed on 13/02/2018.

List I.A.No. 515/KB/2017 on 13/02/2018 also.

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(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

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